

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1975
ANSWERED ON 10TH DECEMBER, 2015

FUNDING FOR AFFORESTATION

1975. SHRI AJAY NISHAD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) the guidelines and criteria laid down for cutting of trees and afforestation during the construction of National Highways;
- (b) whether any assessment of trees cut for the development of national highways has been done and any target fixed for afforestation, State-wise, including Bihar and Jharkhand;
- (c) if so, the details thereof including funds sanctioned, released and used for this purpose during each of the last three years;
- (d) the compensation deposited with forest department for afforestation during the said period, State-wise; and
- (e) whether the Government is mulling to implement public-private partnership in this regard, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) Guidelines issued by Ministry of Environment, Forests & Climate Changes have been followed.
- (b) No, Madam.
- (c) Does not arise.
- (d) No Compensation is deposited to the forest department. Afforestation is being done. However, there is a provision of 1% of civil work cost in the Green Highway (Plantation, Transplantation, Beautification and Maintenance) Policy, 2015 for greening of highways.
- (e) No, Madam.
